

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4
IA-1459/ND/2021
(IB)-567/ND/2020

IN THE MATTER OF:

Radiance Fluid Handling Equipments ... Applicant/Petitioner
Private Limited

Vs

Rdevis Engineers Pvt. Ltd. ... Respondent

Order under Section 9 of IBC.

Order delivered on 25.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

IA-1459/ND/2021:

An application filed by Corporate Debtor to set aside the order dated 11.12.2020. None for the Applicant.

List on **09.04.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)